

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.26
C.A. (CAA) No.02/BB/2024

IN THE MATTER OF:

M/s. Innovation Imaging Technologies Pvt. Ltd. ... Petitioner

Order under Section 230- 232 of Companies Act, 2013

Order delivered on: 23.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Alpa Jain

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **22.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)